

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Departments amongst Law Officers in the High Court of Jammu and Kashmir and Ladakh (**Srinagar Wing**).

Government Order No. 7777 - JK (LD) of 2026.
Dated. 30-06-2026.

In partial modification of Government Order No. 7323-JK(LD) of 2026 dated 16-06-2026 and Government Order No. 3266-JK (LD) of 2026 dated 05-03-2026, it is hereby ordered that the litigation work of the following departments before the Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be conducted by the following Law Officers in addition to their own duties as indicated against each:

S.No.	Name of the Law Officer and Designation Shri	Department allotted
1.	Mohsin-UI-Showkat Qadri, Senior Additional Advocate General	Jammu and Kashmir Cable Car Corporation.
2.	Illyas Nazir Laway Government Advocate	1. Srinagar Development Authority. 2. Jammu and Kashmir Lake Conservation and Management Authority
3.	Jehangir Ahmad Dar Government Advocate	1. Jal Shakti Department. 2. Information Department.

The aforesaid allocation is purely temporary in nature and shall remain subject to the satisfactory performance of the Law Officers, which shall be reviewed periodically. The said allocation shall further remain subject to such alterations, modifications or reallocations as may be deemed fit by the Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Commissioner Secretary to Government
Dated. 30 - 06 -2026.

No. Law-Jud/154/2025-10-Part-I.

Copy to the:

1. Ld. Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department.
3. Financial Commissioner (Additional Chief Secretary) Tourism Department.
4. Commissioner Secretary to Government, Housing and Urban Development Department.
5. Commissioner Secretary to Government, Information Department.

6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. Registrar General, High Court of Jammu and Kashmir and Ladakh.
9. Registrar Judicial, High Court of Jammu and Kashmir and Ladakh at Srinagar
10. Mr. Mohsin-Ul-Showkat Qadri, Sr. Additional Advocate General, Srinagar.
11. Concerned Law Officers.
12. Director Information, J&K.
13. Director Archives, Archaeology and Museums, J&K.
14. Director Litigation Kashmir.
15. Private Secretary to Hon'ble Chief Minister for information of Hon'ble Chief Minister.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to the Commissioner Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Commissioner Secretary.
18. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
19. Government Order File.
20. Concerned File.

Binny Kumar
30.06.2026
(Binny Kumar)

Assistant Legal Remembrancer